

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:4424

ANSWERED ON:30.08.2011

IRREGULARITY IN APPOINTMENT OF DG OF DD/AIR

Bhagora Shri Tarachand;Meena Shri Raghuvir Singh;Patil Shri C. R.

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether irregularities have been reported in the appointment of the present incumbent for Director General (DG) of All India Radio (AIR) and Doordarshan(DD)
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government has conducted any inquiry in this regard;
- (d) if so, the outcome of such inquiry alongwith the action taken by the Government against the erring officials involved in such irregularities; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING(SHRI C.M.JATUA)

(a)& (b) There is no irregularity in the process of appointment of DG:AIR and DG:DDN. The facts in the matter are Prasar Bharati Board made its initial recommendation dated 15.3.2011 for the post of Director General, Doordarshan and Director General, All India Radio. However, the names were not arranged in order of merit and hence were not processed. Prasar Bharati was therefore required by the Ministry to indicate the order of merit.

Subsequently, each Member of the Board made his recommendation in the order of merit and the revised recommendations dated 21st March, 2011 have been received and processed for obtaining the approval of ACC. ACC has approved the name of Sh. Tripurari Sharan for appointment as Director General: Doordarshan and the appointment order has been issued. The approval of ACC is awaited for appointment of DG:AIR.

Representations have been received from some employee associations, in this matter. One of the candidates for DG:AIR's post namely Sh. G.Jayalal, DDG, DG:AIR filed a court case in CAT, Principal Bench, New Delhi seeking relief to quash the revised recommendations of the Selection Committee dated 21.3.2011. The Hon'ble CAT has directed vide its order dated 5.4.2011 that the appointment to the post of Director General, All India Radio shall be subject to the decision of the OA. The matter regarding appointment to the post of Director General:All India Radio is sub-judice.

Â© In the light of reply to parts (a) & (b), no enquiry is required.

(d)&(e) Does not arise.